

**National Company Law Tribunal**

**Allahabad Bench**

**CP No.10/03/2015**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018**

**NAME OF THE COMPANY: Jaypee Infratech Ltd**

**SECTION OF THE COMPANIES ACT: 74(2)**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<b>1.</b>				
<b>2.</b>				

**CP No.10/03/2015**

Sh. Sudeep Harkauli, Advocate for the IRP is present and sought adjournment. Prayer is allowed. List the matter on 26<sup>th</sup> September, 2018 for further consideration.

**Dated:21.08.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH,  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)